


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)

Dated:-25/07/2017

NOTICE

All concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 25/07/2017 stand adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order

  
Deputy Registrar  
(Judicial)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file

  
Deputy Registrar(judl.).